

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

STARRED QUESTION NO:268  
ANSWERED ON:12.12.2005  
REVISION OF BONUS CEILING  
Sugavanam Shri E.G.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the salary limit for receiving bonus by the employees in the private sector across the country;
- (b) whether any proposal is pending with the Government to revise the bonus ceiling under the Payment of Bonus Act, 1965
- (c) if so, the details thereof; and
- (d) the time by which the said proposal is likely to be cleared?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

- (a): At present, the salary limit for receiving bonus by the employees of a factory and every other establishment employing 20 or more persons is Rs. 3500/- per mensem.
- (b) & (c): A proposal to amend the Payment of Bonus Act, 1965 so as to revise the eligibility limit of bonus from Rs. 3500/- to Rs. 7500/- per month, and calculation ceiling from Rs. 2500/- to Rs. 3500/- per month, as per the recommendation of the Second National Commission on Labour, is under consideration of the Government in consultation with all concerned.
- (d): Given the steps/procedures involved, it is not possible to specify a definite time frame.